

| Serial No. of Order | Date of Order | Order with Signature                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Office note as to action (if any) taken on order                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        |
|---------------------|---------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|                     | 9.1.98        | <p>Learned Counsel for the applicant has filed a memo indicating that the relief claimed by the Petitioner in this OA. has already been granted to him by the Departmental Authorities and in view of this, he does not want to pursue this application. In view of this the application is disposed of as withdrawn.</p> <p>Learned Senior Standing Counsel Shri Ashok Mphants is present and is heard.</p> <p>Vice Chairman<br/> <br/>                     Member (Adl.)</p> | <p>or No. 1<br/>                     dt 9.8.95</p> <p>Notice with copy of order dt 9.8.95 sent to all respects by regd. post/A.D.</p> <p>The said copy of order may also be given to the applicant's counsel.</p> <p><u>Patu</u><br/> <u>11/8</u> <u>Unsub</u><br/> <u>14.08.95</u><br/> <u>S.O.</u></p> <p>Received a free copy of order dated 9.8.95 on behalf of applicant<br/> <br/>                     21/8/95</p> <p>A.D.S. from<br/>                     R-2 to R-4,<br/>                     R-6 to R-14<br/>                     not</p> |